के साथ पठित संविधान के अनुच्छेद 213 (2) (क) के उपबन्धों के अधीन बिहार राज्य विश्वविद्यालय (बिहार,भागलपुर, तथा रांची विश्वविद्यालय) तथा मगध विश्वविद्यालय (संशोधन) अध्यादेश, 1968 की एक प्रति जो बिहार के राज्यपाल द्वारा 16 जुलाई, 1968 को प्रख्यापित किया गया था । (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) ऊपर के अध्यदेश द्वारा तुरन्त विधान बनाने के कारण बताने वाला एक विवरण ।

[Placed in Library, *see* No. LT-1741/68]

श्री योगेन्द्र शर्मा (बेगूसराय) : अध्यक्ष महोदय, बिहार गवर्नर का जो अध्यादेश सभा-पटल पर रखा गया है, उस के बारे में बिहार के तमाम शिक्षाविदों में घोर असंतोष है। गवर्नर के अध्यादेश के द्वारा विश्वविद्यालय की शिक्षा की समस्याओं को हल करने की कोशिश गलत है ।

श्री कामेश्वर सिंह (खगारिया) : अध्यक्ष महोदय, यह आर्डिनेंस शिक्षा-शास्त्रियों के विरुद्ध है । इस के अधीन जो कमीशन सेट अप किया गया है, उसमें कोई शिक्षा-शास्त्री नहीं है; उस में केवल ब्युरोक्रेट्स हैं । हम इस आर्डिनेंस का विरोध करते हैं ।

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, अव्वल तो यह आर्डिनेंस बनना ही नहीं चाहिए था, लेकिन चूंकि गवर्नर ने इसको जारी कर दिया है, अब इस पर इस सदन में डिसकशन होना चाहिए ।

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): On behalf of of Shri Vidya Charan Shukla. I beg to relay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:-

(1) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations 1968, published in Notification No. G.S.R. 690 in Gazette of India dated the 13th April, 1968.

(2) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968, published in Notification No. G. S. R. 691 in Gazette of India dated the 13th April, 1968.

(3) The Indian Administrative Service (Appointment by selection) Amendment Regulations, 1968, published in Notification No. G.S.R. 692 in Gazette of India dated the 13th April, 1968.

[Placed in Library, *see* No. LT-1045/68

(4) G.S.R. 722 published in Gazette of India dated the 20th April, 1968, making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954.

(5) G. S. R. 723 published in Gazette of India dated the 20th April, 1968, making certain amendment to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

[Placed in Library *see* No. LT-1147/68].

(6) G. S.R. 761 published in Gazette of India dated the 27th April,1968, making certain amendments to the Indian Police Service (Fixation of Cadre Strength) Regulations, 1955.

(7) G.S.R. 762 published in Gazette of India dated the 27th April, 1968, making certain amendments to Schedule III to the Indian Police Service (Pay) Rules, 1954.

[Placed in Library, *see* No. LT-1282/68]